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(2024) 06 ITAT CK 0098

Income Tax Appellate Tribunal (Delhi H Bench)

Case No: Income Tax Appeal No.140/Del/2024

ACIT Central Circle Ghaziabad

APPELLANT

Vs

Anand Educational Society

RESPONDENT

Date of Decision: June 27, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 12A, 68, 69, 132, 132A, 143(3), 143(1)(a), 147, 148, 153A, 271(1)(c)

Hon'ble Judges: Sudhir Kumar, Member (J); Pradip Kumar Kedia, Member (A)

Bench: Division Bench

Advocate: Mahesh Kumar, Satyajeet Goel

Final Decision: Dismissed

Judgement